

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

Endt No. 9757...../Rules/2017

Bilaspur, dated 20/11/17.....

Copy of Chhattisgarh Gazette relates to amendment in Rule 140(23) of High Court of Chhattisgarh Rules, 2007 and amendment in Schedule-I of the Chhattisgarh Judicial Officers (Confidential Rolls) Regulations, 2015 :

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Mr. Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Mr. Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mr. Justice Sharad Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Mr. Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
14. Steno to Registrar (Vigilance/I.&E./Establissement) High Court of Chhattisgarh, Bilaspur, for information.
15. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
16. The District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/Rajnandgaon/Dakshin Bastar at Dantewara/Janjgir-Champa/Dhamtari/ Mahasamund/ Kabirdham (Kawardha)/ Korba/ Uttar Bastar(Kanker)/Korea (Baikunthpur)/ Jashpur at Jashpurnagar/Balod/Bemetara/Kondagaon/Surajpur/ Sarguja at Ambikapur /Baloda-Bazar/ Mungeli for information.
17. The Principal Judge/Judge, Family Court Bemetara/Bilaspur/Korba/Raipur/Durg/Rajnandgaon/ Dhamtari/Mahasamund/Jashpur/Kanker/Bastar at Jagdalpur/ Janjgir-Champa/ Koriya(Manendragarh/ Raigarh/Surguja at Ambikapur/Kabirdham (Kawardha) for information.
18. Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
19. The President. Chhattisgarh State Industrial Court, Near Ghadi Chowk, Raipur with a request to circulate all the Presiding Officers of the Labour Courts.
20. Joint Registrar (S&A Cell/Checker & DDO), High Court of Chhattisgarh, Bilaspur for information.
21. Additional Registrar (Judicial/D.E./E./Admn/Classification/Central Filing & Copying/Civil/R.G.), High Court of Chhattisgarh, Bilaspur for information.
22. Officer-on-Special Duty-cum-C.P.C. High Court of Chhattisgarh, Bilaspur for information.
23. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
24. Additional Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
25. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
26. Deputy Registrar-cum-P.P.S., High Court of Chhattisgarh, Bilaspur for information.
27. Deputy Registrar (A.R.(J)/Central Filing/Criminal/Civil/Accounts & Pay Bill/Dispatch/Vigilance and I&E/Works)
28. The Assistant Registrar (Confidential)/Library High Court of Chhattisgarh, Bilaspur for information.
29. In-Charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload in the official web-site of this High Court.


(Deepak Kumar Tiwari)
Registrar (I&E) and Secretary to Rule Committee

उच्च न्यायालय के आदेश और अधिसूचनाएं

HIGH COURT OF CHHATTISGARH, BILASPUR

Bilaspur, the 7th October 2017

No. 8585/Rules/2017.—In exercise of the powers conferred under Articles 227, 233, 234 and 235 of the Constitution of India the High Court of Chhattisgarh hereby makes the following amendment in Schedule-I of the Chhattisgarh Judicial Officers (Confidential Rolls) Regulations, 2015 :—

AMENDMENTS

“After Serial Number 4 of Schedule-I of Chhattisgarh Judicial Officers (Confidential Rolls) Regulations, 2015, the following shall be inserted :—

4-A	President of Industrial Court.	Chief Justice	Chief Justice	Chief Justice
4-B	Member Judge of the Industrial Court, Presiding Officers of the Labour Courts.	President of Industrial Court.	Portfolio Judge of the concerned District.	Chief Justice

Bilaspur, the 7th October 2017

No. 8587/Rules/2017.—In exercise of the powers conferred under Articles 225 and 227 of the Constitution of India, the High Court of Chhattisgarh is pleased to make the following further amendments in the High Court of Chhattisgarh Rules, 2007, which shall come into force from the date of its publication in the Chhattisgarh Gazette :—

AMENDMENTS

Rule 140 (23) of High Court of Chhattisgarh Rules, 2007 be substituted by the following provision :—

- “23 (i) **Arbitration Application** : All arbitration applications under Arbitration Act, 1940 or under the Arbitration and Conciliation Act, 1996 excluding requests for appointment of arbitrator under Section 11 (4), (5) or (6) of the 1996 Act.
- (ii) **Arbitration Request** : All arbitration requests under Section 11 (4), (5) or (6) of the Arbitration and Conciliation Act, 1996.
- (iii) **Arbitration Appeal** : Appeals under the Arbitration Act, 1940 or the Arbitration and Conciliation Act, 1996.”

By order of Hon'ble the High Court,
GAUTAM CHOURDIYA, Registrar General.